

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 1625/2022 in C.P. (IB)/312(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Ms Subha Pal**
IN THE MATTER OF
European Projects and Aviation
Limited
V/s
Spruce Trading Pvt Ltd

APPEARANCE :

FOR THE LIQUIDATOR/APPLICANT : Adv. Aniruth Purusothaman

Section: 47 (1) u/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

23.09.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)